SHRI DAHYABHAI V. PATEL: Certainly not, Sir.

RESULT OF ELECTION TO THE CENTRAL ADVISORY BOARD OF EDUCATION

MR. CHAIRMAN: Shri Satyacharan, being the only candidate nominated for election to the Central Advisory Board of Education, is declared duly elected to be a member of the said Board

ENQUIRY *RE* PARLIAMENTARY DELEGATIONS

SHRIMATI JAHANARA JAIPAL SINGH (Bihar): May I ask my point mof information now? Sir, we would like to know whether it is a fact that three Parliamentary Delegations are shortly to leave this country. We would also like to know where they are going, who is leading them, under what criteria they were chosen and how much of foreign exchange would "be spent.

SHRI DAHYABHAI V. PATEL (Gujarat): How many Members of the Opposition would be there?

Fwa BHUPESH GUPTA (West Bengal): I would like to know not the foreign exchange at this stage.

SHRI A. B. VAJPAYEE (Uttar Pradesh) : After they come back.

SHRI BHUPESH GUPTA: I would like to know whether any presiding officer of our House is leading any delegation because the practice is that when a number of delegations go, one delegation is headed by the presiding officer of the other House and one by the presiding officer of this House. I am interested in knowing, again in the interest of our House, whether we have been left in the lurch in the matter or whether we have any of our presiding officers, e.g. you, Sir, or the Deputy Chairman, leading any of the delegations.

SHRI LOKANATH MISRA (Orissa); Sir, I would like to submit that here again this House has been neglected. As Mr. Bhupesh Gupta said previously the presiding officer or the deputy presiding officer of this House used to lead the delegation. This time we are told that neither the Chairman nor the Deputy Chairman is leading any delegation. And we would like to know how many from the Opposition are going in the delegations. It is not a question of sending people from the ruling party, we w'ould like to know particularly how many members from the Opposition are going?

MR. CHAIRMAN: The information is not available just now. I will lay the information on the Table of the House very soon and you would know who is going. I have refused to go; for certain personal reasons I have not been able to go. The Deputy Chairman is going but she is not leading the delegation because the Speaker is also going in another capacity. So that is it.

SHRI A. B. VAJPAYEE: Three delegations are going and we would have liked one of the delegations te have been led by the Deputy Chairman.

MR. CHAIRMAN: I think you should not discuss this matter here. I have decided that in consultation with the Deputy Chairman. She decided to go to some place and there the Speaker was also going in another capacity.

SHRI BHUPESH GUPTA: We would not like to discuss it, it is true. We would like to discuss this matter in your chamber but the trouble is from Government sources these things appear in the newspapers and the newspapers tell us the names of the delegates and of the people who are leading the delegations. When they make this public without going through the process that you have rightly suggested, then we naturally

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[Shri Bhupesh Gupta,] have to raise it on the floor of the House. Now, it is the property of the entire public. We would like to have an assurance that in the matter of leading delegations our House has the same equal status as that House and we would like to see that the delegation is led by, if you cannot go personally-well, we Would very much like you to lead delegations— the Deputy Chairman. The Deputy Chairman should be leading delegations along with them. That is all I can say. I hope the entire House will agree with me in this.

The Constitution

(Fourteenth

HON. MEMBERS: Yes, yes.

SHRI A. D. MANI (Madhya Pradesh): Sir, may I make a submission?

MR. CHAIRMAN: The names of Members of the House who are going in the various delegations are these:

Delegation to Moscow. Shri B.

K. P. Sinha Shri Rohit M. Dave Shri J. N. Kaushal

Delegation to Nigeria:

Shrimati Violet Alva

Delegation to Brazil:

Shri M. H. Samuel

SHRI A. D. MANI: May I make a submission? In certain delegations, for example in the one that goes to Nigeria and in the one that goes to Brazil, we would like some Members of the Opposition to be included. It should not be confined to Members of the ruling party alone.

MR. CHAIRMAN: I am sorry I will not allow any further discussion on this. one Member had to go.

SHRI BHUPESH GUPTA: I understood previously Shrimati Violet Alva's name was there to lead the delegation to the Soviet Union and then ultimately heaven knows why

was changed. Was it done in consultation with you, Sir, or was it done ignoring you?

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MR. CHAIRMAN: I do not think we should discuss this. I would request you not to discuss these matters here. They are personal matters. I have given you the information that was available. I can discuss it with you in my chamber. It is very unseeinly to discuss the names of people going with the delegations here in the House. I have given the names of the Members and if the House feels it should discuss them, I might even allow you to do>

Hon. MEMBERS: No, no.

SHRI A. B. VAJPAYEE: We do not want to discuss this matter but we feel that the House is being neglected. We would like to know who is leading the delegation to Nigeria. It is not the Speaker of the Lok Sabha who is leading the delegation to Nigeria and if the Deputy Chairman is included in the delegation then why should she not be called upon to lead the delegation?

MR. CHAIRMAN: Even that I would request you not to discuss here. Let me examine it and I will discuss that with you in my chamber.

CONSTITUTION (FOUR-TEENTH AMENDMENT) BILL, 1962

MR. CHAIRMAN: Now we shall take up the Constitution (Amendment) Bill.

PROF. M. B. LAL (Uttar Pradesh): Sir, I beg to submit that before you allow this motion to be made you should formally exercise your discretionary power.

MR. CHAIRMAN: By allowing the discussion I am using my discretion.

PROF. M. B. LAL: I beg to submit that you will have to say,